GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA JNSTARRED OUESTION NO.: 3802

UNSTARRED QUESTION NO.: 3802 (To be answered on the 9th August 2018)

ACTION AGAINST AIRASIA INDIA

3802. SHRI R.P. MARUTHARAJAA

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government has taken any action in AirAsia India case in which an FIR has been filed by the Central Bureau of Investigation (CBI);

(b) if so, the details thereof and the reasons therefor; and

(c) the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): On receipt of the outcome of the FIR or any direction from the Appropriate Authority, Ministry of Civil Aviation would take appropriate action in accordance with relevant Civil Aviation Requirements(CAR)/ Rules/Regulations in this regard.